

**Minor Irrigation Schemes**

**624. Shri Sivamurthi Swamy:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the number of minor irrigation schemes under crash programme which have been sanctioned in the country, State-wise;

(b) the amount utilised so far, State-wise; and

(c) how many acres of Land have been irrigated so far and are proposed to be irrigated in 1966-67 in the country, State-wise?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** (a) to (c). Minor Irrigation has been receiving maximum priority in the agricultural sector and the question of taking up these schemes under the crash programme did not arise. In view of the importance of the minor irrigation programme, its progress was reviewed every quarter and additional allocations were made to the State wherever there was scope for accelerating the schemes.

A statement indicating the approved outlays for the minor irrigation programmes in different States/Union Territories, the anticipated achievement during 1965-66 and the target for 1966-67 is laid on the Table of the House. [Placed in Library. See No. LT-5530/66]. The total allocations made to the States/Union Territories, during the current financial year are expected to be fully utilised. It is estimated that the total achievement in terms of acreage benefited by minor irrigation schemes during the Third Plan period would be of the order of 12.8 million acres.

**Prices of Foodgrains**

**625. Shri Sivamurthi Swamy:** Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

ration be pleased to state:

(a) the prices of foodgrains fixed by Government for purchase from agriculturists;

(b) the prices of foodgrains fixed by Government to sell the same from ration shops; and

(c) the main heads of expenditure which lead to increase in the selling price to the consumers?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) Purchase prices for various foodgrains for 1965-66 have been fixed by certain States. In other states where purchase prices have not been specifically fixed, purchases are being made at the maximum controlled prices. A statement showing the purchase prices/maximum prices fixed by the various State Governments is laid on the Table of the House [Placed in Library. See No. LT-5531/66].

(b) The Central Government have not fixed the retail issue prices for sale of foodgrains from the ration shops. These prices have been fixed by the State Governments themselves and the information in this regard is still awaited.

(c) The various incidentals which are taken into account in the fixation of selling prices include procurement costs, charges of establishment, storage, interest, freight and also the margin allowed to the ration shops.

**Licences for Sugar Factories**

**626. Shri Sivamurthi Swamy:** Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) the number of licences for sugar industries given so far during the year, 1965-66 State-wise;

(b) how many of them are under joint stock Companies and how many are in the Co-operative sector;

(c) how many applications from each section are pending and how many have been rejected during the above period; and

(d) how many sugar mills have already started production?

**The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam):** (a) and (b). A statewise statement giving the required information is laid on the Table of the House. [Placed in Library. See No LT-5532/66].

(c) The position about the number of applications which have been rejected during 1966-68 and those which are under consideration at present is given below:—

	No. of applications recommendation for rejection		
	Joint Stock	Coop.	Total
(i) Expansions	25	1	26
(ii) New factories	47	50	97

	No. of applications under consideration at present		
	Joint Stock	Coop.	Total
(i) Expansion	21	14	35
(ii) New Factories	13	46	59

(d) At present 198 sugar factories are in operation.

#### Development of Tourist Centres

**627. Shri Hari Vishnu Kamath:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that certain spots in India have been selected for development as tourist centres;

(b) whether Pachmarhi in Madhya Pradesh is one of them;

(c) if so, the details of the plan for its development; and

(d) if not, the reasons therefor?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** (a) Yes.

(b) and (c). Not in the Central Sector. But Proposals have been formulated to develop Pachmarhi under Part III Schemes wholly fin-

anced by State Government.

(d) Pachmarhi being a tourist centre of interest primarily to home tourists its development rests with the State Government.

#### Agricultural Programme

**628. Shri P. C. Borooah:**  
**Shri Sidheshwar Prasad:**  
**Shri K. C. Pant:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government have taken a decision recently to give the Centre a greater hand in the implementation of various agricultural programmes under the Fourth Plan; and

(b) if so, the precise decision thereof and the specific additional powers which have been given to the Centre thereunder?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** (a) and (b). No such specific decision has been taken. However, it is being examined how the Central Government can play a more active and dynamic role in the implementation of agricultural development programmes in the Fourth Five Year Plan.

#### Strike by Air India Staff

**629. Shri P. C. Borooah:**  
**Shri Basumatari:**  
**Shri Kolla Venkalah:**

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that the Air India's ground staff at London Airport staged a 24 hour strike over a disputed bonus claim on the 5th February, 1966;

(b) if so, what was the dispute; and

(c) how the dispute has been resolved?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva**